

DIVISION BENCH
COURT - II

O-214

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/24(KB)2022
IA(COMPANIES.ACT)/171(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST JULY 2024

IN THE MATTER OF	BOARD FOR INDUSTRIAL AND FINANCIAL RECONSTRUCTION VS RAJHANS STEEL LIMITED
UNDER SECTION	SEC 434

Appearance (via video conferencing/physically)
None

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **30th August, 2024**.

**Anamitra Pal
Court Officer**